

GOVERNMENT OF INDIA  
MINISTRY OF PANCHAYATI RAJ  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1839**  
TO BE ANSWERED ON 11/12/2024

**REVAMPED RASHTRIYA GRAM SWARAJ ABHIYAN**

1839. Dr. Sudhanshu Trivedi:

Dr. Parmar Jashvantsinh Salamsinh:

Shri Naresh Bansal:

Shri Mayankbhai Jaydevbhai Nayak:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the steps taken under the revamped Rashtriya Gram Swaraj Abhiyan (RGSA) to further enhance the effectiveness of grassroots and governance in the country;
- (b) the aims and objectives of the Rashtriya Gram Swaraj Abhiyan and including details related to localisation of Sustainable Development Goals(SDGs);
- (c) the details on the coverage of the scheme, the funding pattern between States, Centre and Union Territories;
- (d) whether the RGSA promotes e-governance and other technology driven solutions to promote good governance in panchayats; and
- (e) the steps taken to increase investment in Gram Panchayats infrastructure across the country?

**ANSWER**

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(Prof. S.P. SINGH BAGHEL)

(a) & (b) Ministry is implementing Revamped Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) w.e.f. financial year 2022-23 in States/ UTs with main objective for capacitating Panchayati Raj institutions (PRIs) through imparting training to all the Elected Representatives (ERs), functionaries and other stakeholders to develop their governance capabilities for leadership roles to enable the Panchayats to function effectively. Under RGSA trainings are also provided to build the capacity of Panchayats for effective implementation of various e-Governance initiatives taken by the Government to enhance transparency and accountability in Panchayat governance and to localize the Sustainable Development Goals (SDGs) at grassroots level, as the Ministry had also launched the process of localization of SDGs through Panchayati Raj Institutions by aggregating 17 SDGs into 9 themes with an objective to achieve the Agenda of Sustainable Development by 2030 at the grassroots. The identified 9 themes for localization of SDGs are more relatable and adoptable at grassroots level to prepare thematic plan based on Sankalp taken by the Gram Panchayat adopting saturation approach to deliver on Sustainable Development Goals through Localization at grassroots level.

(c) The scheme of Revamped RGSA is implemented in all States/UTs having Panchayati

Raj Institutions (PRIs)/Traditional Local Bodies (TLBs) and the funding pattern for State components is in the ratio of 60:40 among Centre and State, except North East States, Hilly States and UT of Jammu & Kashmir where Central and State Share is in the ration of 90:10. For other Union Territories, Central Share is 100%.

(d) The Ministry has developed key digital initiatives to strengthen Panchayat governance, e.g. eGramSwaraj for streamlined planning and accounting, integration with PFMS for real-time payments; Audit Online for simplified auditing processes; and Meri Panchayat application providing comprehensive information about Panchayat functioning, including development plans, finances, elected representatives, and resolutions. Panchayat NIRNAY application has also been developed for scheduling Gram Sabha meetings, notifying citizens, circulation of agenda, recording Panchayat decisions, etc. to enhance e-Governance in Gram Panchayats.

(e) 'Panchayat' being State subject, providing infrastructural facilities such as Panchayat Building, computers, etc. are primarily the responsibility of the States/UTs. However, Ministry supplements the efforts of the States/UTs through devolution of Central Finance Commission Grants. Currently, the Fifteenth Finance Commission (XV FC) Grants are being provided to the Rural Local Bodies (RLBs) in all three tiers of Panchayats and Traditional Bodies in 28 States. XV FC Grants have two components; namely, Untied Grants and Tied Grants. The Untied grants can be used for creation of basic facilities/ infrastructure, as per felt need of Panchayats. The Tied Grants are to be utilised for creation of basic facilities/ infrastructure related to water and sanitation related activities in the Panchayats. Moreover, under the revamped RGSA scheme, Ministry supplements the efforts of all States/UTs for providing Gram Panchayat Bhawan, Co-location of Common Service centres and computers & peripherals in Gram Panchayats on limited scale with focus on NE States and difficult areas.

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